

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 250 /1993 (in OA No. 251/93)
Prem Kumar & Ors. Versus UOD & Ors.

Date of Order

Orders

This is an MP (in OA No. 251/93 for permission to file a joint application in the OA. It is in order.

So for 26/4

26/4

Register & Put up in Court for admission on 27-4-93 9/10 OA

Aditya
 REGISTRAR
 C.A.T., JAIPUR

27/4/93

None present - for the petitioners.

We have perused the record. The M.P. for permission to file a joint application is allowed. The same may be filed within two weeks. The O.A. to come up on 12.5.93 for admission.

The M.P. stands disposed of

accordingly

(Signature)
 COMMISSIONER
 JAIPUR (A)

(Signature)
 (D.L. Mehta)
 Vice-Chairman

Copy sent to
 Mr. App. Comm.
 & Mr. MP
 on 30/9/93
 3/10
 Date 10.5.93
 (Signature)